



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject:- Creation of four posts of Additional Advocates General at new Delhi and enhancement of retainership.
Reference:- Cabinet Decision No.66/5/2017 dated 07-06-2017.

GOVERNMENT ORDER NO: 2062- LD (A) of 2017

D A T E D: 08 - 06 - 2017

Sanction is accorded to the:-

- (i) creation of four posts of Additional Advocates General at New Delhi; and
- (ii) fixation/enhancement of monthly retainership and Counsel fee of Law Officers at New Delhi as under:-

S.No.	Designation	Monthly retainership (in ₹)	Counsel fee (in ₹)
01	Advocate on Record	30,000/-	10,000/- per case
02	Additional Advocate General	30,000/-	9,000/- per case
03	Additional Standing Counsel	25,000/-	9,000 per case

This issues with concurrence of Finance Department conveyed vide U.O. No. A/67(2002)-Temp-A-1146 dated 30-11-2015.

By order of the Government of Jammu and Kashmir.

Sd/-

(Abdul Majid Bhat)

Secretary to Government,
Department of Law, Justice and P. A

Dated: 08-06-2017.

No: LD(A) 2011/54-II

Copy to the:-

1. Advocate general, J&K, Srinagar.
2. Principal Secretary to Hon'ble the Governor.
3. Principal Secretary to Hon'ble Chief Minister.
4. Commissioner / Secretary to Government, General Administration Department.
5. Director, Archives, Archaeology and Museums, J&K, Srinagar.
6. Advocate on Record (J&K State), Supreme Court of India, New Delhi.
7. Additional Standing Counsel, Supreme Court of India, New Delhi.
8. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
9. Special Assistant to Hon'ble Minister of State for Law Justice and Parliamentary Affairs for information of the Hon'ble MoS.
10. Private Secretary to Secretary to Government, Law Justice and Parliamentary Affairs information of the Secretary.
11. In charge Website, Department of Law Justice and Parliamentary Affairs.
12. Government Order file.
13. Concerned file.



(Ashish Gupta)
Assistant Legal Remembrancer,
Department of Law, J & PA

